

**OFFICE OF THE DISTRICT JUDGE, NADIA
AT KRISHNAGAR**

(ENGLISH DEPARTMENT)

O R D E R

No. 285

dated, Krishnagar, 26th November, 2020

In the Unlock 6 phase during Covid-19 pandemic, all the Criminal and Civil Courts of the Judgeship of Nadia including the Court and Office of the District Judge and vacant Courts have been made fully functional being open physically for functioning on all working days respectively on and from 2nd November, 2020 and 17th November, 2020 until further orders vide Order no.260 dated 19th October, 2020.

Even though the Centre issued no fresh directions in the Unlock 6 phase for November, 2020, some States have allowed opening up of more activities outside containment zones and announced partial reopening of schools.

It is heartening to note that even as relaxations have come, Covid-19 cases in India have seen a sharp dip, with recovery rate climbing to 91.34 percent. For office goers and those engaged in unorganised sectors, suburban trains have started running in the State from 11th November, 2020 in a limited manner and with passage of time, it is expected the train services would be augmented and restored to its optimum capacity. Under these circumstances, it is necessary to make further orders to increase the tempo and load of judicial work with full staff strength as available in the Judgeship.

The **following order is made to be adopted and implemented on and from 01st December, 2020** in respect of all Courts, Civil and Criminal, in the District of Nadia:

1. The ordinary hours (Judicial hours) for sitting of all Courts for the purpose of hearing of cases shall be from 11.00 a.m. up to 04.00 p.m. The administrative working hours shall be as usual from 10.00 a.m. to 5.30 p.m.
2. With the running of suburban trains, members of staff posted in non-home stations shall attend Courts regularly on all working days from 01st December, 2020.
3. **All other directions made in order no.260 dated 19th October, 2020 shall remain in force as it is.**
4. Every effort shall be made by all Courts to gradually increase the load of judicial work.

5. This order shall be reviewed after one month or sooner if circumstances related to the Covid-19 pandemic so warrant, and is made subject to further orders of the Hon'ble High Court at Calcutta.

This order be communicated to the Hon'ble Court at Calcutta through e-mail. Considering the prevailing circumstances arising out of Covid-19 pandemic, the order be circulated among all concerned via electronic mode of communication. The order be also uploaded in the official website of the District judiciary for the information of the Learned Lawyers, staff and litigant public at large by the System Officer immediately.

Inform all concerned.

Sd/-Dulal Chandra Kar
District Judge, Nadia

Memo No.1571(72)/XV-1A, dated Krishnagar, the 26th November, 2020

Copy forwarded for information and necessary action to the:

- 1-9: Addl. Dist. & Sessions Judge, Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
10-15: Addl. Dist. & Sessions Judge, FTC Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
16-21: Civil Judge, Senior Division, Court, Krishnagar/Ranaghat/Tehatta/Kalyani.
22: Chief Judicial Magistrate, Nadia at Krishnagar.
23 - 26: Addl Chief Judicial Magistrate, Krishnagar/Ranaghat/Kalyani/Tehatta.
27-37: JM, 2nd / 3rd / 4th / 5th / 6th / Railway Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
38-46: CJ (JD), 1st / 2nd / 3rd / Addl. Court, Krishnagar/Ranaghat/Kalyani/Tehatta/Nabadwip.
47-51: Judge-in-Charge, Accounts/Nezarath/Civil Copying/DRR/Forms & Stationary Deptt, Sadar.
52: Public Prosecutor, Nadia at Krishnagar.
53: Government Pleader, Nadia at Krishnagar.
54: District Magistrate, Nadia at Krishnagar.
55: Superintendent of Police, Krishnagar Police District.
56: Superintendent of Police, Ranaghat Police District.
57: President/Secretary, District Bar Association, Krishnagar.
58: President/Secretary, Krishnagar Bar Association, Krishnagar.
59: President/Secretary, Criminal Court Bar Association, Krishnagar.
60: President/Secretary, Munsif Court Bar Association, Krishnagar.
61: President/Secretary, Ranaghat Court Bar Association, Ranaghat.
62: President/Secretary, Kalyani Court Bar Association, Kalyani.
63: President/Secretary, Tehatta Court Bar Association, Tehatta.
64: President/Secretary, Nabadwip Court Bar Association, Nabadwip.
65-68: Superintendent, Correctional Home, Krishnagar/Tehatta/Ranaghat/Kalyani.
69: Court Inspector, Sadar Court, Krishnagar.
70: GRO, Sadar/ Tehatta/Ranaghat/Kalyani/Nabadwip.
71: Nodal Officer/System Officer, e-Court Project, Nadia.
72: Order Book.


(Dulal Chandra Kar]
District Judge, Nadia